

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 417

New IA/1899/ND/2024 IN IB/509/ND/2023

IN THE MATTER OF:

Laxmi Narain Mittal proprietor Mittal Papers	...	Applicant
Versus		
Aravali Printers And Publishers Private limited	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 26.04.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Adv. Lakshay Dhamija
For the Respondent	: Adv. Kumar Anurag Singh, Adv. Zain A. Khan, Adv. Anish Ahlawat

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.05.2024**.

**Sd/-
(Court Officer)**